

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 07/(MAH)/2016  
C.A No. 116/2016

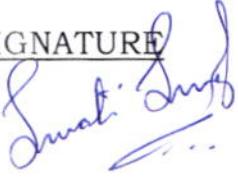
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: HSBC Daisy Investments (Mauritius) Ltd.  
V/s.  
Reliance Infratel Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME   | DESIGNATION | SIGNATURE  |
|--------|--|-------------|--|
| (22)   | MR. ROHAN RAJADHYAKSHA,<br>a/w MS. SWATI SINGH<br>i/b AZB & PARTNERS<br>FOR APPLICANTS IN<br>CA NO. 116/2016 |             |  |

Mr. Deepak Deshmukh  
i/b Naik Naik & Co.  
for Respondent Nos. 1 to 3



ORDER

CA No. 116/2016 IN CP 07/397-398/NCLT/MB/MAH/2016

Counsel for the Applicant is present.

At request of the Applicant's Counsel, list this matter on 11.09.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)